

[Placed in library. See No. LT-391/91]

- (xxi) Report of the Bijapur Grammeena Bank, Bijapur for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report thereon.

[Placed in library. See No. LT-392/91]

- (xxii) Report of the Sravasthi Gramin Bank, Bahraich for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report thereon.

[Placed in library. See No. LT-393/91]

- (xxiii) Report of the Etawah Kshetriya Gramin Bank, Etawah for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report thereon.

[Placed in library. See No. LT-394/91]

- (xxiv) Report of the Ratlam Mandasaur Kshetriya Gramin Bank, Mandasaur for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report thereon.

[Placed in library. See No. LT-395/91]

- (xxv) Report of the Rani Lakshmbai Kshetriya Gramin Bank, Jhansi for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report thereon.

[Placed in library. See No. LT-396/91]

Punjab Panchayat Samitis and Zila Parishads (Temporary Supersession) Amendment Act, 1991)

THE MINISTER OF STATE IN
THE MINISTRY OF RURAL
DEVELOPMENT (SHRI G. VEN-

KATSWAMY): Sir, I beg to lay on the Table a copy of the Punjab Panchayat Samitis and Zila Parishads (Temporary Supersession) Amendment Act, 1991 (President Act No. 1 of 1991) (Hindi and English Versions) published in Gazette of India dated the 10th January, 1991 under sub-section (3) of section 3 of the Punjab State Legislature (Delegation of Powers) Act, 1987.

[Placed in library. See No. LT-397/91]

16.19 hrs.

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): With your permission, Sir, I rise to announce that Government Business during the week commencing Monday 19th August, 1991, will consist of:

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Consideration and passing of the Constitution (Scheduled Tribes) order (Second Amendment) Bill, 1991.
3. Discussion and Voting on the Demands for Grants under the control of the Ministries of:
 - (i) Agriculture
 - (ii) Food To be discussed together
 - (iii) Rural Development
 - (iv) Commerce
 - (v) External Affairs.

SHRI SYED SHAHABUDDIN (Kishanganj): Sir, I propose that the

following items may be added to the proposed Business for the week commencing 19th August, 1991 :

(i) The Minorities Commission was established in 1970 and has so far submitted 12 Annual Reports. Many have already been tabled in the House but never have they been discussed in the House. It is proposed that in view of the importance of the Minority Commission, the Annual Report already tabled may be taken up for discussion next week ;

(ii) The Gopal Singh Panel Report, submitted in 1983 was finally tabled in 1990, but has not so far been discussed by the House. It is proposed that the Panel Report may be taken up for discussion during the coming week.

SHRI SRIBALLAV PANIGRAHI (Deogarh) : The following items may please be included in the next week's agenda :

(i) The Sambalpur University which caters to the educational needs of the tribal dominated backward areas of Orissa is now making preparation to celebrate its Silver Jubilee on completion of 25 years of its existence.

Government of India and the University Grants Commission should, therefore, help this University to celebrate the Silver Jubilee in a befitting manner by way of giving adequate grants and sanctioning some new important projects.

(ii) Early action should be taken

by the Petroleum Ministry to open two petrol pumps—one each at Brajaraj Nagar and Talcher in Orissa. The existing petrol pumps are not at all able to copy up with the growing demands in these two industrial belts of the State.

MR. SPEAKER : You do not have to read everything.

[*Translation*]

SHRI GIRDHARI LAL BHARGAVA (Jaipur) : Mr. Chairman, Sir, the following items may please be included in the next week's list of Business :

1. Sanctioning of more central funds to expedite the construction of four channel road going on at Jaipur—Delhi National Highway and thereby curb the road accidents on the National Highway.

2. Installation of a powerful transmitter at Jaipur Door-darshan Kendra so that regional news and other programmes being telecast from Jaipur could be viewed in whole of Rajasthan and introduction of a second channel at this Kendra so as to link it with all the door-darshan kendras of the country.

SHRI KHELSAI SINGH (Sarguja) : Mr. Speaker, Sir, the following items may please be included in the next week's list of Business :

Three districts viz. Sarguja, Bilaspur and Raigarh of Madhya Pradesh have been brought under Jashpur-Korba Authority. The Korba population under Jashpur Korba Authority is

about 16,000, of which the number of Korba people living in Sarguja district is 12,000. As against this only 4000 Korba people live in Bilaspur and Raigarh Districts. In view of the population and the area, the office of Korba Authority should be set up at Ambikapur in Sarguja District instead of Jashpur in Raigarh district. It is learnt from reliable sources that the office of Korba Authority is being shifted from Jashpur to Sava Raigarh. It should be stopped at the office of Korba Authority should be set up at Ambikapur in Sarguja district instead of Jashpur on the basis of population and size of the area.

SHRI BHAGWAN SHANKAR RAWAT (Agra) : Mr. Speaker, Sir, the following items may please be included in the next week's list of Business :—

1. Providing guarantee of employment to educated unemployed youth who have registered their names in different Employment Exchanges of the country by giving Constitutional recognition to 'Right to Work' in view of growing unemployment in the country. Unemployment allowance should be given to unemployed people till they are provided employment.

2. Taking measures to increasing the per capita income in Uttar Pradesh which is going down vis-a-vis the national average due to discrimination made against the State while making allocation of funds for development work under various five year plans after independence.

16.24½ hrs.

STATEMENT CORRECTING
REPLY TO LOK SABHA STARRED
QUESTION NO. 331 GIVEN ON
7-8-91 REGARDING SC/ST
EMPLOYEES

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA) : I beg to lay a statement correcting the reply to Lok Sabha Starred Question No. 331 on 7-8-91 regarding SC/ST employees.

[Placed in library. See No. LT-398/91]

16.25 hrs

BUSINESS OF THE HOUSE—
Contd.

[Translation]

SHRI GEORGE FERNANDES (Muzaffarpur) : Mr. Speaker, Sir, in Lakshdweep, some people have been retrenched from service on the charge of not casting their votes in favour of the Congress Party. Fifteen days have since elapsed, I raised this question in the House. I have also given it in writing to you today morning. These people have not so far taken any action in this direction. The hon. Minister of Home Affairs is sitting here. The labourers who were working in Lakshdweep under Jawahar Rozgar Yojana are dying of starvation.

MR. SPEAKER : It is for inclusion in the report of Business Advisory Committee.

SHRI GEORGE FERNANDES : Mr. Speaker, Sir, you can ask